

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No. 356/TT/2014

Date: 18.12.2015

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:-Truing up transmission tariff for tariff period 2009-14 and determination of transmission tariff for tariff period 2014-19 for 400 kV D/C Bina-Nagda transmission line along with associated bay equipment at Nagda and Bina Sub-station under "Transmission System associated with 400 kV Bina-Nagda D/C line " in Western Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 28.12.2015:-

1. Furnish, an undertaking on affidavit that actual equity infused for the additional capitalisation during 2009-14 tariff period is not less than 30% for the given transmission asset.
2. Justification towards the increase in the additional capital expenditure during 2009-14 period with respect to the amount approved by the Commission in its Order dated 8.2.2011.

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

sd/-
(V. Sreenivas)
Deputy Chief (Legal)